

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Dr. Vishwesh Dutt Tiwari V/s Galaxy Life Care

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies Act 1956. Services Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajni Singh	Adv.	Respondent	
2.	Shahid Kozam	Adv.	Petitioner	

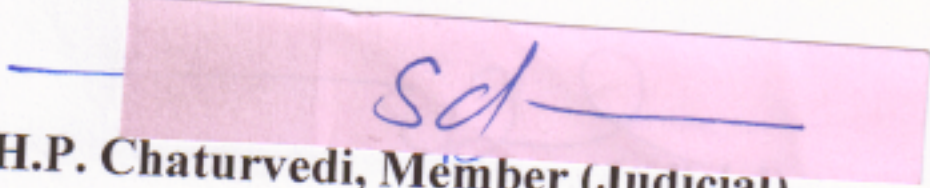
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Parties are represented by their respective counsel. The order on the impleadment application is not ready. Further, the counsel for both the parties are having consensus for fixing some other date, for the purpose of arguments in respect of maintainability of application, as Mr. Abhay K Das Sr. Counsel is not available today. Meanwhile, this Court may proceed to pronounce order on impleadment application.

In view of above the matter is adjourned to 15th December, 2017.

Dated: 23.11.2017

Typed by:
MD. Zaid
(Stenographer)


H.P. Chaturvedi, Member (Judicial)